

(a) whether the Government have taken any action with regard to the proposal of Kerala Government for assistance to establish National Dental Research Institute in Kerala on the offer of European Commission on Oral Health; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b). A Reconnaissance Mission for a potential European Commission Programme in Primary Health and Family Planning visited India from 21st May, 1995 to June 11, 1995, under which, inter-alia, the furtherance of an oral health project was also envisaged. Kerala State Government authorities have indicated that no detailed project proposal has been prepared for the establishment of the institute. The Reconnaissance Mission indicated that a preparatory Mission would follow in due course.

#### Development of Colleges in Kerala

\*427. SHRI RAMESH CHENNITHALA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether U.G.C. has received applications for assistance/grant for the development of colleges in Kerala and other States;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER FOR HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) to (c). According to the information furnished by University Grants Commission (UGC), the Commission has approved, as per the prescribed norms, development grants amounting to Rs. 1617.91 lakhs for 125 eligible colleges in Kerala for the 8th Plan.

As regards colleges in other States, the Commission allocated development outlay of Rs. 34343.92 lakhs for 3979 eligible colleges in different States for the 8th Plan.

[Translation]

#### Clearance of Irrigation Projects

\*428. SHRI VIRENDRA KUMAR SINGH:  
SHRI PRAHLAD SINGH:

Will the Minister of WATER RESOURCES be pleased to state:

(a) names of irrigation projects, pertaining to different States, proposals for which are pending with the Union Government for clearance, State-wise;

(b) the reasons for delay in the clearance, project-wise;

(c) the proposed estimated cost thereof, project-wise?

(d) the stage at which the proposals stand at present; and

(e) the steps taken to expedite the clearance of those proposals alongwith the schedule fixed therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) (a) to (e). A statement is laid on the Table of the House.

#### STATEMENT

(a), (c) & (d)-Names, estimated cost & status of appraisal of new major & medium irrigation projects pending clearance at the Centre.

Sl. No.	Name of the Project	Estimate cost (Rs. in crores)	Status of Appraisal
1	2	3	4

#### ANDHRA PRADESH

##### MAJOR

1.	Sriram Sagar Stage-II	697.70	B
2.	Mod. of Krishna Delta	659.16	B
3.	Vamasdhara Stage-II	527.00	D
4.	Bhima Lift Irrigation	744.00	B
5.	Pulichintala Multipurpose	506.20	B
6.	Flood Flow Canal from SRSP	1331.00	B
7.	Mod. of Kurnool Cuddapah Canal Irrigation Project	674.29	B
8.	Veligonda Project	978.96	D
9.	Chagalnadu Lift Irrigation Scheme	43.82	D

##### MEDIUM

10.	Peddaru Reservoir	26.23	B
11.	Palemvagu	29.13	B

1	2	3	4
<b>ASSAM</b>			
<b>MAJOR</b>			
1.	Pagladiya Dam	479.21	B
<b>MEDIUM</b>			
2.	Burisuti Irrigation	29.81	D
3.	Garupella Irrigation	36.35	D
<b>BIHAR</b>			
<b>MAJOR</b>			
1.	Sone Canal Modernisation ph. I	235.93	B
2.	Funasi Reservoir	173.04	D
3.	Supernarekha Multipurpose	1428.82	B
4.	Pumpin Morhar Dardha Irrigation	68.92	D
<b>MEDIUM</b>			
5.	Kundghar Reservoir	5.61	B
<b>ORISSA</b>			
<b>MAJOR</b>			
1.	Rengali Irrigation Sub-project LBC-II	705.15	B
2.	Lower Indra Irrigation	191.56	D
3.	Lower Suktel	211.44	D
<b>MEDIUM</b>			
4.	Telengiri Irrigation	53.80	D
5.	Manjore	37.70	B
6.	Rukura	25.21	B
<b>GUJARAT</b>			
<b>MAJOR</b>			
1.	Mod. of Machhu-I Irrigation	11.12	B
<b>MEDIUM</b>			
2.	UND-II Irrigation project	38.94	D
3.	GOMA, Irrigation project	31.10	B

1	2	3	4
4.	Wai AN Irrigation project	22.16	B
5.	Ozar-II Water Resources	59.73	D
6.	Restoration of Mitti Irrigation	14.51	A
7.	Mahupada Water Res. project	25.74	D
8.	Vartu-II Irrigation	30.38	D
9.	Nanibarsan W.R. project	32.40	D
10.	Bakrol W.R. project	23.86	D
<b>HARYANA</b>			
<b>MAJOR</b>			
1.	Sutlej Yamuna Link Canal	59.76	B
<b>MEDIUM</b>			
2.	Khetpurali Dam project	16.92	D
<b>HIMACHAL PRADESH</b>			
<b>MAJOR</b>			
1.	Shah Nahar Irrigation	143.32	B
2.	Renuka Dam project	812.40	B
<b>JAMMU &amp; KASHMIR</b>			
<b>MAJOR</b>			
1.	Mod. of Ranbir Canal	64.71	D
<b>MEDIUM</b>			
2.	Mod. of Dadi Canal	5.82	D
3.	Mod. of New Pratap Canal	6.09	D
4.	Mod. of Kathua Canal	8.47	D
5.	Mod. of Zaingir Canal	8.42	B
6.	Rafiabad High Lift Irrigation	10.06	B
7.	Igo-Phey Irrigation	32.96	B
<b>KARNATAKA</b>			
<b>MAJOR</b>			
1.	Upper Tunga/Project	556.00	D
2.	Upper Krishna Stage-II Multipurpose Project	2786.17	D

1	2	3	4	1	2	3	4
<b>KERALA</b>				7.	Tillari Irrigation	323.04	B
<b>MAJOR</b>				8.	Bawanthadi Irrigation	261.00	B
1.	Idamalayar Irrigation Project	107.00	B	9.	Punadi Irrigation	62.00	B
2.	Karapara-Kuriarkutty M.P.	231.03	D	10.	Lower Wunna Project	187.00	B
<b>MADHYA PRADESH</b>				11.	Human River Project	162.15	D
<b>MAJOR</b>				12.	Tultuli Irrigation	82.94	D
1.	Bansagar Unit-II (Canals)	529.00	B	13.	Taeamba	176.00	D
2.	Mahanadi Reservoir	1223.45	D	14.	Pothra River Project	41.00	D
3.	Kelo Irrigation	92.45	D	<b>MEDIUM</b>			
4.	Sindh Phase-II	607.67	B	15.	Sakol	12.00	B
5.	Bargi Multipurpose	742.84	B	16.	Raighatan	6.72	B
6.	Kolar Project	157.40	D	17.	Jangamhatti Lift	18.00	B
7.	Thanwar Tank	24.40	B	18.	Jam	42.00	B
8.	Pench Diversion	184.04	B	19.	Morna Gureghar	25.00	B
9.	Mahan	103.14	B	20.	Masalga	11.70	B
10.	Omkareshwar Multipurpose	5120.00	B	21.	Kar	37.00	B
11.	Rajghat Canal	309.21	B	22.	Hetwaneq	105.00	B
<b>MEDIUM</b>				23.	Upper Manar	86.00	B
12.	Sutiapat Tank	15.30	D	24.	Benetura	17.00	B
13.	Upper Beda	89.17	D	25.	Bon-Dahegaon	19.00	B
14.	Uribagh	18.85	D	26.	Tajnapur Lift Irrigation	15.00	D
<b>MAHARASHTRA</b>				27.	Kordinala	11.00	D
<b>MAJOR</b>				28.	Dara	15.20	D
1.	Dudhganga Irrigation	528.00	C	29.	Lower Panzara	53.00	D
2.	Varna Irrigation	699.00	B	30.	Nagan	21.20	D
3.	Koyna Krishna Lift	709.00	B	31.	Narhanangaon Lift	8.75	D
4.	Wan Irrigation	135.00	B	32.	Chandrabhaga	64.00	B
5.	Arunavati River Project	70.00	B	33.	Pentakli Tank	42.00	B
6.	Sangola Branch Canal	44.00	B	34.	Purna	20.76	D
				35.	Utawali	15.63	D

1	2	3	4
<b>MANIPUR</b>			
<b>MAJOR</b>			
1.	Kbaimukh Dam	2899.00	B
<b>PUNJAB</b>			
<b>MAJOR</b>			
1.	Raise Lining of Bhakra Main Canal	15.91	B
2.	Remod. of Channels of Upper Bari Doab Canal System to meet the revised water allowances.	105.67	D
3.	Kandi Canal Extension	91.11	D
<b>MEDIUM</b>			
4.	Modernisation and extension of Badshahi Canal on Left Side of River Ravi in District Gurdaspur.	6.91	D
<b>RAJASTHAN</b>			
<b>MAJOR</b>			
1.	I.G. Nahar Stage-I (ERM)	121.92	B
2.	Bisalpur D/W Cum Irrigation	309.07	B
<b>MEDIUM</b>			
3.	Bethali Irrigation	13.07	B
4.	Bandi Sendra	13.04	D
5.	Sukli Irrigation	15.41	B
6.	Chauli Irrigation	28.88	A
7.	Chakan Medium Irrigation	9.55	B
8.	Piplad Irrigation	16.83	D
9.	Olwara Lift Irrigation	9.70	D
10.	Garada Irrigation	36.50	B
<b>TAMIL NADU</b>			
<b>MAJOR</b>			
1.	Krishna WS to Madras Stage-I	176.46	D
2.	Mod. of Cauvery Delta Phase-I	78.80	B

1	2	3	4
<b>MEDIUM</b>			
1.	Irukkangudi Reservoir	28.7	D
<b>UTTAR PRADESH</b>			
1.	Bewar Feeder	27.91	B
2.	W/C of Zamania Pump Canal	39.81	B
3.	Raising of Meja Dam	52.18	D
4.	Bansagar Canals	190.27	D
(Canal portion only)			
5.	Rajghat Canals	126.43	B
6.	Maudaha Dam	95.93	B
7.	Lining of Channels Bundelkhand	57.37	B
8.	Chittaurgarh Reservoir	30.33	D
9.	Jaruli Pump Canal	27.54	D
10.	Kanhar Irrigation	174.27	D
11.	Modernisation of Ghaghar Canal	26.19	D
<b>WEST BENGAL</b>			
<b>MAJOR</b>			
1.	Dolong Reservoir	35.00	D

**NOTE:**

- A- Projects with the Planning Commission for investment clearance.
- B- Projects found acceptable by the Advisory Committee subject to compliance of certain observations such as obtaining environmental and forest clearance etc.
- C- Projects techno-economically examined by CWC and consideration deferred by Advisory Committee due to non-resolution of inter-state issues or non-clearance from environmental/forest angles etc.
- D- Projects on which State Governments are required to sort out various techno-economic issues.

(b) & (e). Though there is a time limit prescribed for techno economic appraisal, clearance of projects depends upon how soon the State Government complies with the observations of Central Appraising Agencies and obtain environment/forest/rehabilitation and resettlement clearance.

The Central Water Commission periodically reviews the status of compliance of observations with the officials of the State Governments.

#### **District Primary Education Programme**

429. DR. MAHADEEPAK SINGH SHAKYA:  
PROF. PREM SINGH CHANDUMAJRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether District Primary Education Programme is being implemented in the country with the financial assistance of World Bank;

(b) if so, whether any target for expansion and development of primary education in the entire country has been fixed through the said programme;

(c) if so, the details thereof, State-wise;

(d) the number of phases under which this programme is proposed to be completed in the entire country;

(e) the number of phases started at the end of March, 1996;

(f) the names of parts of the country, where this programme has been started; and

(g) the educational reforms being initiated under the programme?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) to (g). In order to realise the objectives of universalisation of elementary education, the District Primary Education Programme (DPEP) was launched as a Centrally Sponsored Scheme in November, 1994. The programme takes a holistic view of primary education development and seeks to operationalise the strategy of UEE through district specific planning and disaggregated target setting with emphasis on participatory processes for planning and management. The programme has a gender focus and seeks to enhance school effectiveness through inputs in teacher training, in teaching learning materials and processes. Capacity building at all levels-national, state, district and sub-district levels is an important component of the programme.

DPEP presently covers 11 States through assistance from the World Bank. The first phase of the programme was launched in November, 1994 after a credit agreement with the World Bank was signed for US \$ 260.3 million (Rs. 800 crores approx.) for implementation of DPEP-: in 23 districts of six states of Assam, Karnataka, Kerala, Tamil Nadu, Maharashtra and Haryana over a period of 7 years. Under DPEP-II 1996, a credit agreement has been signed with the World Bank in July, 1996 for a credit of US \$ 425 million

(Rs 1487.9 crores approx) which additionally covers about 70 districts in the states of Himachal Pradesh, Orissa, Gujarat, Madhya Pradesh and Uttar Pradesh and also provides for expansion in DPEP-I States during a project period of six years. In addition, one European Community (EC) has extended programme support to the DPEP Programme by making available a grant of ECU's 150 million (approximately Rs. 585 crores) for 19 districts in Madhya Pradesh. GDA of UK is also likely to extend assistance to 5 districts each in Andhra Pradesh and West Bengal under DPEP.

The DPEP aims to cover about 110 districts by the end of Eighth Plan period by selecting educationally backward districts where female literacy is below the national average and where the Total Literacy Campaigns have been successful leading to enhanced demand for elementary education. The expansion of the programme is subject to availability of funding and the ability of State Governments to successfully implement the programme.

[English]

#### **Shortage of Officers in Indian Army**

\*430. SHRI SURESH KALMADI:  
SHRI MADHAVRAO SCINDIA:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government are aware of the shortage of personnel in different ranks in our Army;

(b) if so, the reasons therefor;

(c) the overall and service-wise estimated shortage of personnel in Army; and

(d) the steps taken by the Government to attract young talent for recruitment as officers in the Army to meet the shortage?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) to (d). There are shortage of officers and men in the Indian Army. Service-wise/Arms-wise shortages in the Officers' cadre and at the level of Junior Commissioned Officers/Other Ranks is attached herewith as statement I and II respectively.

2. The relatively hazardous life in the Army and a general shift in employment preference of the youth in favour of soft jobs, appear to be the reasons for shortage.

3. To reduce the shortage of personnel in the Army, a number of measures have been taken by the Government. Some of the steps taken by Govt include introduction of University Entry Scheme, direct entry for NCC and certificate holders without going through the UPSC examination, enhanced recruitment of Permanent Commissioned Officers and Short Service Commissioned Officers and induction of